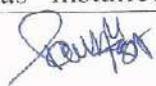
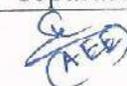
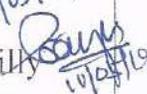


In pursuant of Honorable NGT order dated. 28.03.2019 in Original Application No. 867/2018 Rajendra Singh vs. State of UP. Inspection report of M/s. K.R. Pulp & Papers Ltd.(Unit- I) Jalalabad Road, Shajhanpur.

1.	Name & Address of Industry	M/s. K.R. Pulp & Papers Ltd.(Unit- I) Jalalabad Road, Shajhanpur
2.	Date of Inspection	03-05-2019
3.	Nature of Industry	Pulp & Paper
4.	Category of Industry (L/M/S)	Large
5.	Operational Status	Operational
6.	Product & Capacity (Ton/Day or KL/Day)	Craft Paper 100 MT/ Day and 2.5 MW cogeneration power plant for captive use.
7.	By Product	Nil
8.	Status of Water Consent	Water Consent: Valid up to 31.12.2020
9.	Status of Air Consent	Air Consent: Valid up to 31.12.2020
10.	Source of water.	Ground water (Bore well-02 no. Submersible pump 25 H.P. each)
11.	Utilization of Water	Industrial Process, Industrial Cooling / Boiler Feed= 2500 KLD & Domestic=14KLD
12.	Details of Effluent Treatment Plant (ETP) Installed	Effluent Treatment Plant (ETP) installed and comprises of following units- Oil & Grease Trap, Cedi-Cell, Bar Screen, Chemical Dosing Tank, Equalization Tank with Diffused Aeration system, Primary Clarifier, Aeration tank with diffused aeration system, Secondary Clarifier, sump, Multi media filter, Common sludge belt press installed in co-unit-II and Chemical Recovery Plant(Soda Ash Recovery Plant) installed in co-unit-II. During inspection all above units was found under working position properly. E.T.P. has three no. of air blower for Oxygen supply in Aeration, capacity of each blower is 50 HP and air blowing capacity 1500 M ³ /hrs., one blower was stand by condition.
13.	Effluent Quantity (KL/Day) Max.	Industrial: 1970 KL/D Domestic: 10 KL/D
14.	Fixation of electromagnetic flow meters & Discharge point	Ultrasonic flow meter installed at outlet of E.T.P. for measuring of Effluent quantity. During inspection flow meter was found in operation and discharge rate shown 18.6 m ³ /hr on display screen.
15.	Quality of Treated Effluent	At the time of inspection ETP was found in operation. sample of treated effluent collected and analyzed in State Board Laboratory and found within the prescribed norms (pH-7.6 BOD-16.0 mg/l, COD- 176.0 mg/l, S.S.- 24.0 mg/l), copy of analysis report is annexed as <u>Annexure-I</u>
16.	By Pass Arrangement if any	No bypass arrangement was found.
17.	Point of Discharge & Final Discharge	Treated effluent partially discharged into Bakhsi Drain to Garai Drain and Garai drain finally meet to River Garrah which is ultimately meets to River Ganga.
18.	STP Status for domestic effluent	Septic Tank overflow connected with ETP.
19.	Whether unit has taken permission from CGWA for groundwater extraction	Unit has applied for CGWA NOC. As per information provided by industry above application was recommended and forwarded by CGWA Regional office Lucknow to CGWA Delhi Office. Copy of status on CGWA website portal is annexed as <u>Annexure-II</u>
20.	Whether unit is being	Yes and paid.

	assessed for Water Cess	
21.	Whether water meter installed on tube well	Yes, Electromagnetic water meter installed on all tube well.
22.	Source of Air Pollution	i. Boiler 3No. having capacity 23.5TPH, 10TPH and 8TPH each (10TPH and 8TPH are standby mode), during inspection it was observed that 8TPH boiler found under dismantled condition. ii. DG Set 4No. having capacity 2x500KVA and 2x1000KVA. All DG sets have acoustic enclosure.
23.	Details of Fuel Used	i. For Boilers- Rice Husk 119MT Per Day & Rejected material waste- 39MT Per Day. ii. For DG Set- HSD 450Lit. Per day.
24.	Details of A.P.C.S. & Stack Height	i. 23.5TPH boiler has Venturi Scrubber and Multi cyclone type Dust Collector as APCS with 45 meter stack height from ground level. 10TPH boiler has multi cyclone type dust collector as APCS with 40 meter stack height from ground level. 8TPH boiler has Multi cyclone type Dust Collector as APCS with 40 meter stack height from ground level which was found in dismantled condition. ii. 2*1000KVA DG set has appx. 6.5 meter independent stack height from nearby roof level, 2*500 KVA DG set has appx. 4.5 meter independent stack height from nearby roof level.
25.	Details of D.G. Set (Whether installed acoustic enclosure)	All DG set (2x1000 KVA & 2x500 KVA) with acoustic enclosure.
26.	Quantity of Hazardous Waste (Ton/Day)	ETP sludge 800 Kg/Day & Used Spent oil 860 Lit/Annum
27.	Status of Hazardous Waste Authorization	Authorization Granted on dated. 14.10.2017 and valid up to 5 years from date of issue.
28.	Any other specific remarks	<ol style="list-style-type: none"> 1. During inspection plant was reported normal operation on the day of inspection. 2. During inspection common chemical recovery plant (CRP) in co-unit-II was found in operational. Black liquor generated from unit-I is completely treated in CRP. 3. Unit has installed online effluent monitoring system at outlet of ETP during inspection it was observed that pH-8.10, BOD-12.0 mg/l. COD-96.0 mg/l, S.S.-19.0 mg/l parameters were displayed on display screen. During inspection it was observed that quantity of treated effluent being partially reused in baggasse washing, horticulture/ green belt, and in fly ash suppression. The capacity of baggasse spray pump is 40 HP. The balance quantity of treated effluent appx. 19 KL per Hour is being discharge into Bakshi Drain. 4. During inspection it was found that treated effluent discharged in Bakshi/ Garai Drain being used by the local farmers in irrigation. Agreements with farmers and company have made for use of treated water for irrigation, few agreements provided by industry are annexed as <u>Annexure-III</u>. Garai drain was found dry before confluence of River Garrah. 5. Unit has installed separate energy meter for

		<p>operation of ETP and accordingly logbook maintain, average electric energy consumption is 1904 KWH/Day.</p> <ol style="list-style-type: none"> 6. Unit has got adequacy assessment report of ETP from IIT Roorkee and verified from 3rd Party i.e. Central Pulp and Paper Research Institute, Saharanpur. 7. Generated fly ash is being use for bricks manufacturing and filling of low land area. 8. The certificate of Chief Veterinary Officer, Hardoi, Chief Medical Officer, Hardoi, Veterinary Officer, Dadrol annexed as <u>Annexure-IV</u>. 9. Photographs taken during inspection of Industry have been annexed as <u>Annexure-V</u>.
Name, Designation and signature of Inspecting Officer	<p>Shashi Vindkar, AEE, UPPCB, RO Bareilly  Prem Chandra Kannaujia, SA, UPPCB, RO Bareilly </p>	

Regional Officer





उ० प्र० प्रदूषण नियन्त्रण बोर्ड

Phone & Fax: 0581-2585299

Email-robareilly@uppcb.com

क्षेत्रीय कार्यालय: 1219/1, ई-ब्लॉक राजेन्द्र नगर
बरेली-243122

U. P. POLLUTION CONTROL BOARD

Regional Office: 1219/1 E-Block, Rajendra Nagar, Bareilly-243 122

ANALYSIS REPORT OF EFFLUENT SAMPLE

1.	Name & Address of Industry / Drain	M/S K.R.Pulp & Paper Ltd. (UNIT-I), Jalalabad Road, Shahjahanpur	
2.	Date of Sample Collection	03.05-2019	
3.	Details of Sampling Point	Final Outlet of ETP	
4.	Sample Collected By	Shashi Vindkar (AEE) P.C.Kanaujia(SA)	
5.	Date of Analysis Completion	10.05.2019	
PARAMETER ANALYSED		ANALYSIS RESULT	STANDARDS
A. CHEMICAL PARAMETER			
	1. pH	7.6	6.5-8.5
	2. Suspended Solids	24.0	30.0
	3. Total Dissolved Solid	1680.0	1800.0
	4. BOD	16.0	20.0
	5. COD	176.0	200.0
	6. Oil & Grease	----	-----
	Remark:		

Note: All values are in mg/l except pH or stated otherwise.


Scientific Asstt

Regional Officer




Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation



Application for Issue of NOC to Abstract Ground Water (NOCAP)

Welcome : krpapers
Previous Login Date Time: 09/05/2019 11:07:06 AM , IP Address: 182.76.102.150

- Applicant Home
- Apply
- Feedback
- Change Password
- Profile

Logout

Information Guidelines Steps for Filling Online Application Documents Required Documents Required for Online Application <ul style="list-style-type: none"> Industrial Infrastructure Mining Track Status Application Status <ul style="list-style-type: none"> Online Location Area Type Segment-B Area Type Regional office Location CGWA Headquarters Reports Applied for NOC - Online NOC Issued-Online Contact Us Contact	Application Status Application No : 21-4/5524/UP/IND/2018 Receive Date : 02/04/2019 Name of Industry : K R PULP AND PAPER LIMITED (UNIT-I) Application Processing Fee : Rs. 1000.00/- (Rupees One Thousand Only) (Submitted: Yes) Current Stage : Application Processing Stage Current Status : In Process Address : Central Ground Water Authority West Block-IIR K Puram SOUTH WEST DELHI																		
	Current Status Application Verification <table border="1"> <thead> <tr> <th>Receive Date</th> <th>From User Name</th> <th>To User Name</th> <th>Forwarded User Name</th> <th>Action Date</th> <th>Action Internal Status</th> <th>Action Comment</th> <th>Copy of Application Received On</th> </tr> </thead> <tbody> <tr> <td>27/06/2018</td> <td>(Evaluation Officer)</td> <td>(Evaluation Officer)</td> <td>(Evaluation Officer)</td> <td>07/12/2018</td> <td>Approved</td> <td>For Approval.</td> <td>04/07/2018</td> </tr> </tbody> </table>	Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Copy of Application Received On	27/06/2018	(Evaluation Officer)	(Evaluation Officer)	(Evaluation Officer)	07/12/2018	Approved	For Approval.	04/07/2018		
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	Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment	Ground Water Recom Per Day	Ground Water Recom Annual										
	07/12/2018	(Evaluation Officer)	(Evaluation Officer)	(Approval Officer)	07/12/2018	Forward	Forwarded to AO, CGWA, NR.	4500.00	1485000.00										

NOCAP

07/12/2018	(Evaluation Officer) Central Ground Water Board Northern Region	(Approval Officer) Central Ground Water Board Northern Region	(Regional Director) Central Ground Water Board Northern Region	11/01/2019	Forward	Forwarded to RD, NR.	4500.00	1485000.00
11/01/2019	(Approval Officer) Central Ground Water Board Northern Region	(Regional Director) Central Ground Water Board Northern Region	(Evaluation Officer) Central Ground Water Authority	11/01/2019	Forward	Forwarded to Member Secretary, CGWA, New Delhi.	4500.00	1485000.00
11/01/2019	(Regional Director) Central Ground Water Board Northern Region	(Evaluation Officer) Central Ground Water Authority	(Member Secretary) Central Ground Water Authority	02/04/2019	Forward	May be considered for 4500 m ³ /day.	4500.00	1485000.00
02/04/2019	(Evaluation Officer) Central Ground Water Authority	(Member Secretary) Central Ground Water Authority						

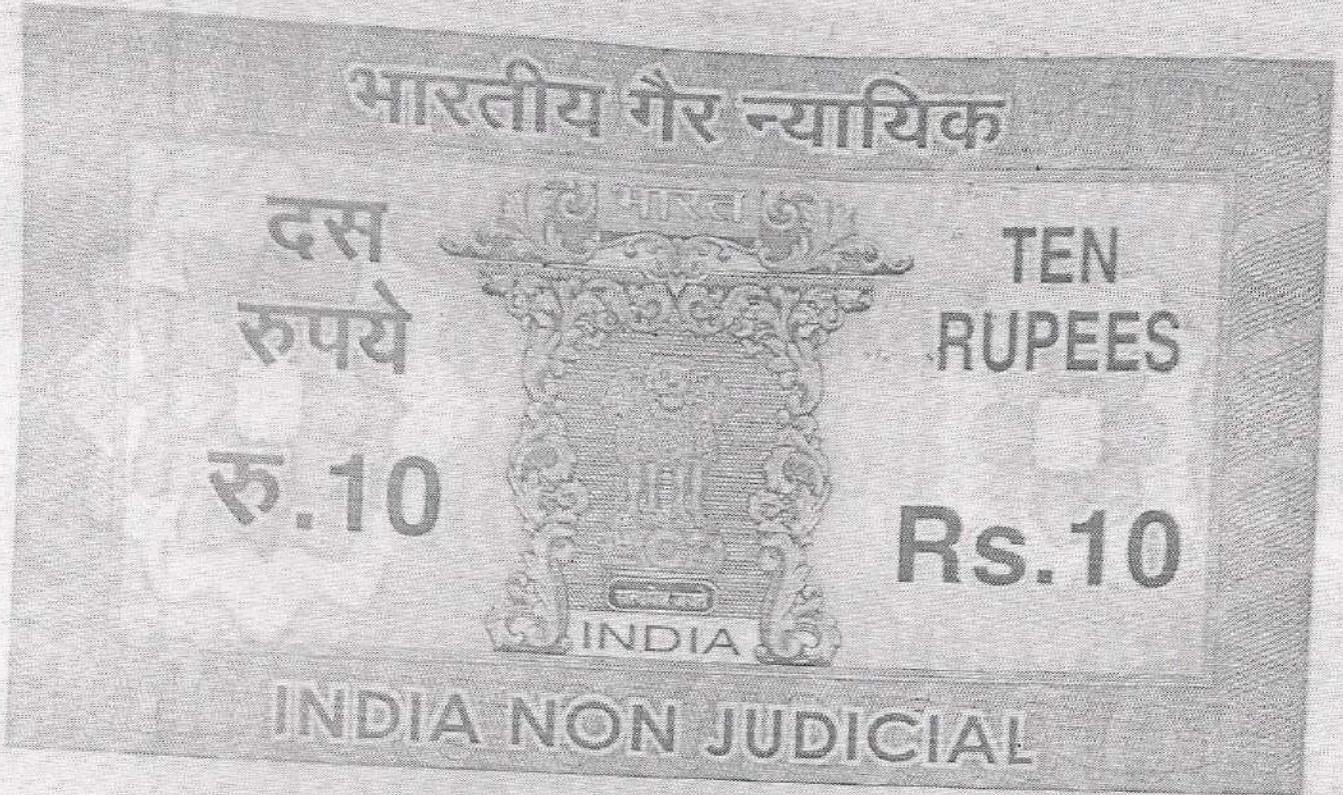
NOC Processing

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
No Record for this Stage.						

NOC Disbursement

Receive Date	From User Name	To User Name	Forwarded User Name	Action Date	Action Internal Status	Action Comment
No Record for this Stage.						

[Go Back](#)



UTTAR PRADESH

55AD 575422

सहमति पत्र

रामसरन पुत्र स्व0 श्री मंगरेलाल निवासी ग्राम जमौर तहसील सदर शाहजहाँपुर - प्रथम पक्ष
 एवं
 कैं0 आर0 पल्प एण्ड पेपर्स लिमिटेड, जलालाबाद रोड, शाहजहाँपुर - द्वितीय पक्ष
 के मध्य निम्नवत् है:-

1. यह कि प्रथम पक्ष की भूमि गाटा सं0 445 रकबा 0.1540 हे0, 62मि रकबा 0.6329 हे0, 632मि रकबा 0.1740 हे0, 599मि रकबा 0.4050 हे0 कुल 4 कित्ता रकबा 1.3650 हे0 स्थित ग्राम जमौर परगना जमौर तहसील सदर शाहजहाँपुर पर काबिज एवं राजस्व अभिलेखों में दर्ज कास्तकार है।
2. यह कि द्वितीय पक्ष कागज उत्पादन की इकाई है जो कि ग्राम जमौर/रमपुरा तहसील सदर शाहजहाँपुर में स्थित है एवं कागज उत्पादन में प्रयुक्त जल शोधित करने क पश्चात भक्शी नाले में प्रवाहित किया जाता है।
3. यह कि द्वितीय पक्ष द्वारा शोधित जल जो भक्शी नाले में प्रवाहित किया जाता है उसे प्रथम पक्ष अपने खेतों में फसलों की सिंचाई हेतु प्रयोग करता है। उक्त जल से फसलों को फायदा होता है और फसलों के लिये पूर्णतया उपयुक्त है।
4. यह कि द्वितीय पक्ष उपलब्धता के अनुसार प्रथम पक्ष को जल की आपूर्ति करने के लिये सहमत है।

दिनांक: 30.11.2018

रामसरन

(प्रथम पक्ष)

For K. R. Pulp & Papers Ltd.

(द्वितीय पक्ष)

भारतीय गैर न्यायिक

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रुपये
रु.10



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INDIA NON JUDICIAL

उत्तर प्रदेश UTTAR PRADESH

5540 575421

सहमति पत्र

खूबवंद पुत्र स्व० श्री दुर्जन सिंह निवासी ग्राम जमौर तहसील सदर शाहजहाँपुर - प्रथम पक्ष
एवं
के० आर० पल्प एण्ड पेपर्स लिमिटेड, जलालाबाद रोड, शाहजहाँपुर - द्वितीय पक्ष
के मध्य निम्नवत् है:-

1. यह कि प्रथम पक्ष की भूमि गाटा सं० 495 रकबा 0.1250 हे०, 488 रकबा 0.0240 हे०, कुल 2 किता रकबा 0.1490 हे० स्थित ग्राम जमौर परगना जमौर तहसील सदर शाहजहाँपुर पर काबिज एवं राजस्व अभिलेखों में दर्ज सह-कास्तकार है।
2. यह कि द्वितीय पक्ष कागज उत्पादन की इकाई है जो कि ग्राम जमौर/रमपुरा तहसील सदर शाहजहाँपुर में स्थित है एवं कागज उत्पादन में प्रयुक्त जल शोधित करने क पश्चात भक्शी नाले में प्रवाहित किया जाता है।
3. यह कि द्वितीय पक्ष द्वारा शोधित जल जो भक्शी नाले में प्रवाहित किया जाता है उसे प्रथम पक्ष अपने खेतों में फसलों की सिंचाई हेतु प्रयोग करता है। उक्त जल से फसलों को फायदा होता है और फसलों के लिये पूर्णतया उपयुक्त है।
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दिनांक: 30.11.2018

खूबवंद
(प्रथम पक्ष)

For K. R. P. Papers Ltd.
Authorized Signatory
(द्वितीय पक्ष)

संख्या

मुख्य पशु चिकित्सा अधिकारी
हरदोई।

कक्षा में

उ०प्र०प्रदूषण नियन्त्रण बोर्ड
राजन्द्र नगर बरेली।

संख्या 2068/सा०पत्रा०/प०पा०/2018-19 दिनांक 18 जनवरी 2019

विषय: आई०जी०आर०एस० पोर्टल पर शिकायत सन्दर्भ सं० 40015218047678 के सम्बन्ध में
आख्या का प्रेषण-
महापंच

कृपया उपर्युक्त विषयक अपने पत्र सं० 2006/आई०जी०आर०एस०/19 दिनांक 21-01-2019 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा आई०जी०आर०एस० पोर्टल पर शिकायत सन्दर्भ सं० 40015218047678 के सम्बन्ध में आख्या चाही गयी है। उक्त के सम्बन्ध में आख्या करना है कि उपमुख्य पशु चिकित्सा अधिकारी, शाहाबाद/सवायजपुर हरदोई की आख्या के अनुसार मैसर्स के०आर० पेपर मिल, जनौर जनपद शाहजहाँपुर द्वारा फैलाये जा रहे अनाज/कचरे को पानी में बहाये जाने से तहसील शाहबाद एवं सवायजपुर के अन्तर्गत नाले को परिसर क्षेत्र में आने वाले ग्रामीणों/पशुपालकों के पशुओं को किसी प्रकार की कोई संकामक बीमारी एवं मृत्यु होने की कोई सूचना संज्ञान में नहीं आई है। अतः आख्या आपकी सेवा में प्रेषित है।

भवदीय

(डा०जे०एन०पान्डेय)
मुख्य पशु चिकित्सा अधिकारी
हरदोई।

प्रेषक,

मुख्य चिकित्सा अधिकारी
हरदोई

सेवा में,

क्षेत्रीय अधिकारी,
ड0प्र0 प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय कार्यालय, बरेली

पत्रांक:मु0चि0अ0/आई0जी0आर0एस0/2018/8369

दिनांक: 17.01.2019

विषय:आई0जी0आर0एस0 पोर्टल शिकायत संदर्भ सं0:40015218047678 के सम्बन्ध में।
महोदय,

उपरोक्त विषयक आपके पत्र सं0:2003/IGRS/19 दिनांक:07.01.2019 के क्रम में आपको अवगत कराना है कि मेसर्स के0आर0 पेपर मिल, जमौर, शाहजहाँपुर द्वारा फैलाये जा रहे अपशिष्ट/कचरे को पानी में बहाये जाने से हमारे जनपद के बार्डर के ग्राम तथा कूड़ी जुझारपुर, बाबरपुर, पकरा, नरवा व अन्य ग्राम में संक्रामक रोग जैसे हैजा, टी0बी0, संक्रमित बुखार से सम्बन्धित कोई मामला जिला अस्पताल, हरदोई में न तो पंजीकृत हुआ है और न ही कोई मामला अन्यतः प्रकाश में आया है।

भवदीय

मुख्य चिकित्सा अधिकारी
हरदोई

कार्यालय पशु चिकित्सा अधिकारी जनपद- शाहजहाँपुर (उ० प्र०)

पत्रांक :- 82/शैज/2018-19

दिनांक: 18-01-2019

सेवा में,

मै० के० आर० पल्प एण्ड पेपर्स लि०
जलालाबाद रोड
जनपद- शाहजहाँपुर

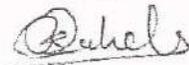
विषय :- के० आर० पल्प एण्ड पेपर्स लि० के ई०टी०पी० से शोधन उपरांत निस्तारित जल से पशुओं की मृत्यु आदि के सम्बंध में।

महोदय,

आपके उपरोक्त विषयक पत्रांक दिनांक 04.01.2019 के विषय में अवगत कराना चाहता हूँ कि जनपद- शाहजहाँपुर के ददरौल ब्लाक में पेपर मिल के ई०टी०पी० से निस्तारित जल से किसी भी प्रकार के पशु के बीमार होने तथा उनके मरने की सूचना इस कार्यालय में दर्ज नहीं है तथा न ही कोई भी मृत पशु शव विच्छेदन हेतु प्रस्तुत किया गया है।

पत्र सूचनार्थ प्रेषित है।

भवदीय



(पशु चिकित्साधिकारी)

पशु चिकित्सा अधिकारी
पशु चिकित्सा कार्यालय
ददरौल शाहजहाँपुर

कार्यालय प्रभारी चिकित्सा अधिकारी प्रा0 स्वा0 केन्द्र ददरौल, शाहजहाँपुर।

पत्रांक - प्र0चि0अ0 / विविध / 2018-19 / ०९

दिनांक - 8/02/2019

सेवा में,

के0आर0पल्प एण्ड पेपर्स लिमिटेड
जलालाबाद रोड
शाहजहाँपुर

विषय: के0 आर0 पल्प एण्ड पेपर्स लिमिटेड की राख, धुओं व पानी से जन स्वास्थ्य के दुष्प्रभाव सम्बंध में माँगी गयी जानकारी।

महोदय,

आपके उक्त विषयक पत्र दिनांक 04.01.2019 के सम्बंध में प्रा0 स्वा0 केन्द्र, ददरौल शाहजहाँपुर के चिकित्सकों से प्राप्त जानकारी के आधार पर जनपद शाहजहाँपुर ब्लॉक ददरौल के अन्तर्गत आने वाले गाँवों में जलालाबाद रोड स्थित के0 आर0 पल्प एण्ड पेपर्स लिमिटेड की राख, धुओं व पानी से किसी भी प्रकार की गम्भीर बीमारी व जन हानि की घटना की घटना इस कार्यालय/स्वास्थ्य केन्द्र ददरौल में दर्ज नहीं है।


प्रभारी चिकित्सा अधिकारी
प्रा0 स्वा0 केन्द्र ददरौल
शाहजहाँपुर

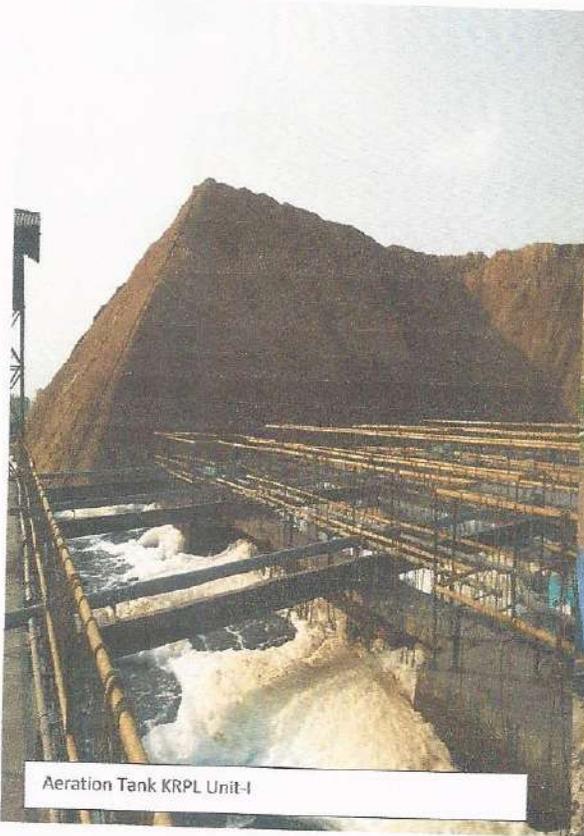
पत्रांक - प्र0चि0अ0 / विविध / 2018-19 / ०९

दिनांक - 8/02/2019

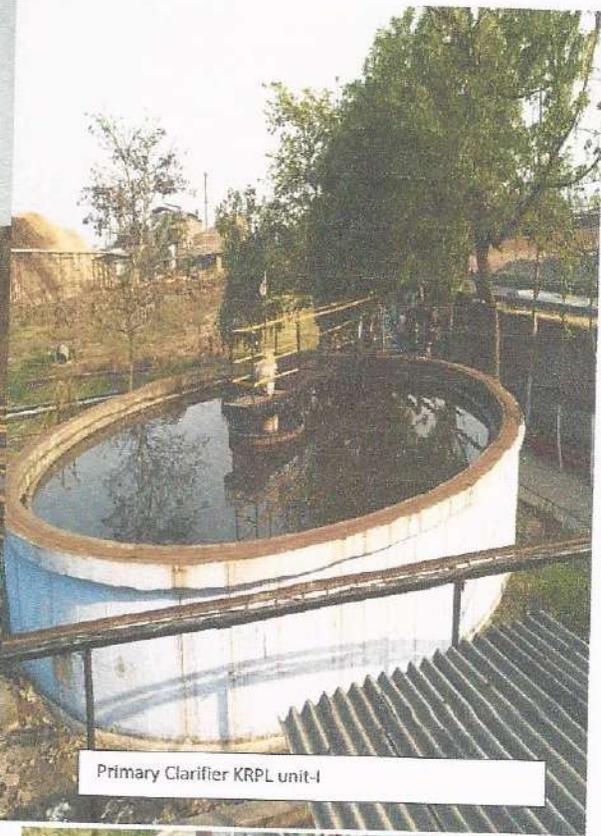
प्रतिलिपि-

1- मुख्य चिकित्सा अधिकारी शाहजहाँपुर को सूचनार्थ प्रेषित।

प्रभारी चिकित्सा अधिकारी
प्रा0 स्वा0 केन्द्र ददरौल
शाहजहाँपुर



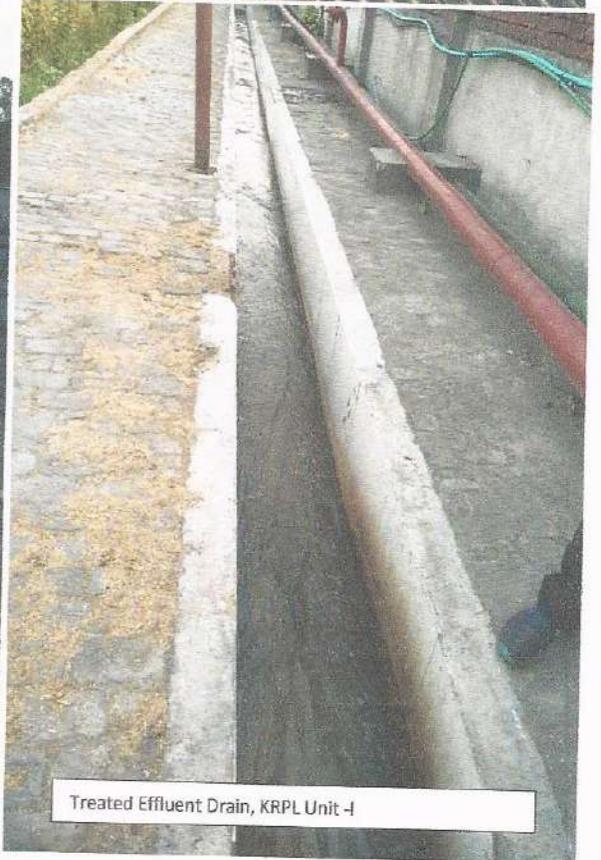
Aeration Tank KRPL Unit-I



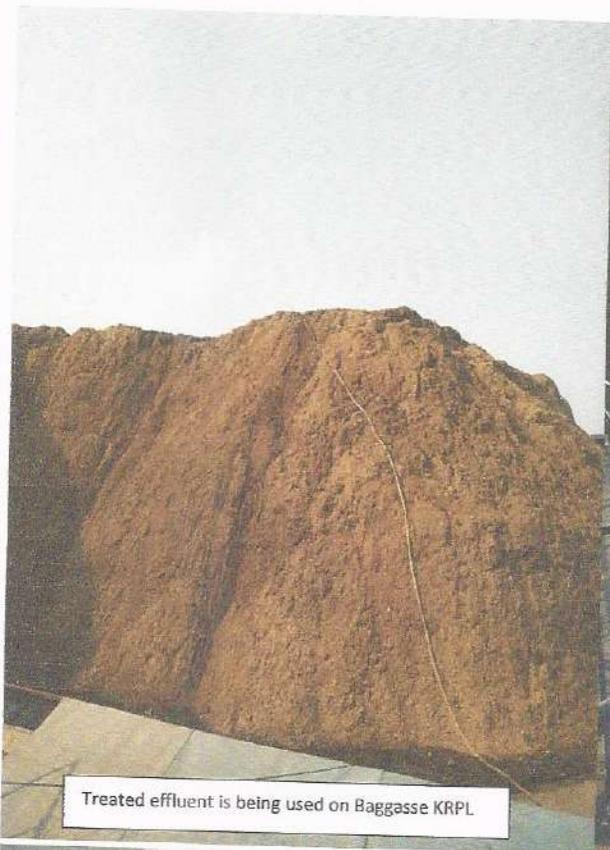
Primary Clarifier KRPL unit-I



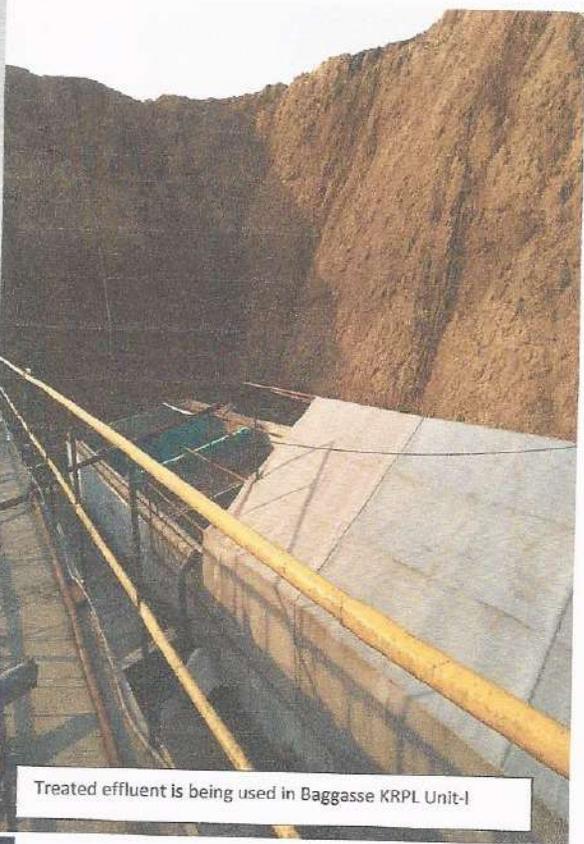
Dual Media Filter KRPL Unit-1



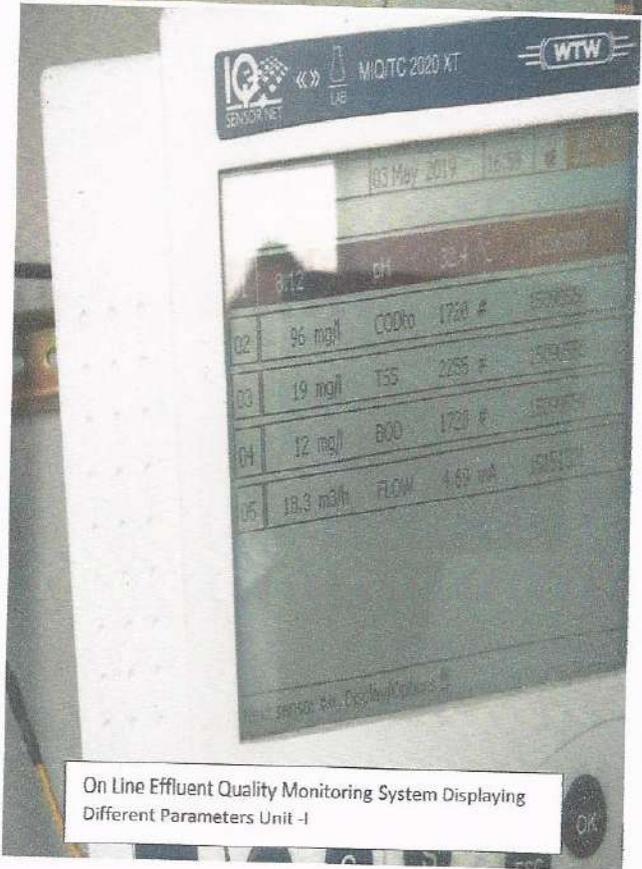
Treated Effluent Drain, KRPL Unit -I



Treated effluent is being used on Bagasse KRPL



Treated effluent is being used in Bagasse KRPL Unit-I

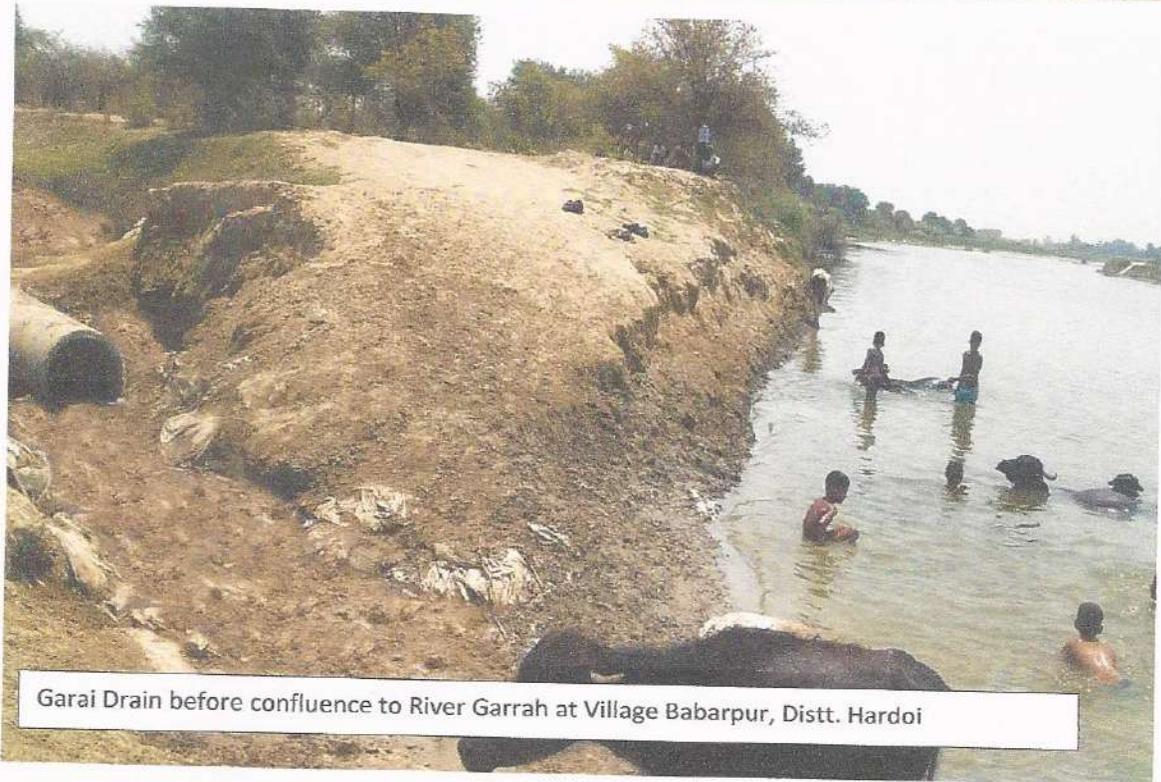


On Line Effluent Quality Monitoring System Displaying Different Parameters Unit -I

Parameter	Value	Unit	Limit	Status	
02	96	mg/l	COOto	1720 #	1500000
03	19	mg/l	TSS	2255 #	1500000
04	12	mg/l	BOD	1720 #	1500000
05	18.3	m3/h	FLOW	4.69 m3	1500000



Garai Drain before confluence to River Garrah at Village Babarpur, Distt. Hardoi



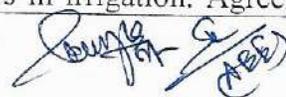
Garai Drain before confluence to River Garrah at Village Babarpur, Distt. Hardoi

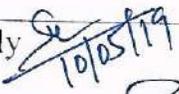
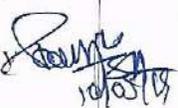
In pursuant of Honorable NGT order dated. 28.03.2019 in Original Application No. 867/2018 Rajendra Singh vs. State of UP. Inspection report of M/s. K.R. Pulp & Papers Ltd. (Unit- II) Jalalabad Road, Shajhanpur.

1.	Name & Address of Industry	M/S K.R. Pulp & Papers Ltd.(Unit- II) Jalalabad Road, Shajhanpur
2.	Date of Inspection	03-05-2019
3.	Nature of Industry	Pulp & Paper
4.	Category of Industry (L/M/S)	Large
5.	Operational Status	Operational
6.	Product & Capacity (Ton/Day or KL/Day)	Writing and Printing Paper 200 MT/ Day and 12 MW cogeneration power plant for captive use.
7.	By Product	Soda Ash 100MT/Day
8.	Status of Water Consent & Compliance	Water Consent: Valid up to 31.12.2020.
9.	Status of Air Consent & Compliance	Air Consent: Valid up to 31.12.2020.
10.	Source of water.	Ground water (Bore well-05 No. submersible pump 25HP each.
11.	Utilization of Water	Industrial Process, Industrial Cooling / Boiler Feed=9810KLD & Domestic=53KLD
12.	Details of Effluent treatment plant (ETP) Installed	Effluent treatment plant (ETP) installed and comprises of following units- Bar Screen, B2 Thickener, Equalization Tank I&II with Diffused Aeration system, Primary Clarifier-I, Pre treatment and Chemical treatment tank, Reactor for COD Reduction, Primary clarifier-II, Aeration tank-I&II with diffused aeration system, Secondary Clarifier, Multi Media filters, Common sludge belt press. Sludge Drying Beds and Chemical Recovery Plant (Soda Ash Recovery Plant) for treatment of Black Liquor. E.T.P. has five no. of air blower for Oxygen supply in Aeration, air blowing capacity of each blower is 4420 M ³ /hrs., 1500 M ³ /hrs, 1500 M ³ /hrs, 5200 M ³ /hrs & 5200 M ³ /hrs. Two no. blowers having capacity 1500 M ³ /hrs. each was stand by condition.
13.	Effluent Quantity (KL/Day) Max.	Industrial: 7842KL/D Domestic: 48KL/D
14.	Fixation of electromagnetic flow meters & Discharge point	Ultrasonic flow meter installed at outlet of E.T.P. for measuring of Effluent quantity. During inspection flow meter was found in operation and discharge rate shown 310.70 m ³ /hr on display screen.
15.	Quality of Treated Effluent	At the time of inspection ETP was found in operation, sample of treated effluent collected and analyzed in State Board Laboratory and found within the prescribed norms (pH-7.4 BOD-18.0 mg/l, COD- 192.0 mg/l, S.S.-26.0 mg/l), copy of analysis report is annexed as Annexure-I
16.	By Pass Arrangement if any	No bypass arrangement was found.
17.	Point of Discharge & Final Discharge	Treated effluent partially discharged into Bakhsi Drain to Garai Drain and Garai drain finally meet to River Garrah which is ultimately meets to River Ganga.

[Handwritten Signature]
(BEE)

18.	STP Status for domestic effluent	Septic Tank overflow connected with ETP.
19.	Whether unit has taken permission from CGWA for groundwater extraction	CGWA permission was granted vide letter no. 21-4(129)/NR/CGWA/2007-837, Dated 22 May 2015 which was valid up to three years from the date of issue. Renewal applied which is under consideration. As per information provided by industry above application was recommended vide letter no. 21-4/129/REN/UP/IND/2007-1736 dated 15 April, 2019 by CGWA Regional office, Lucknow to CGWA Delhi Office. Copy of above letter annexed as Annexure-II
20.	Whether unit is being assessed for Water Cess	Yes and paid.
21.	Whether water meter installed on tube well	Yes, Electromagnetic type water meter installed on all tube well.
22.	Source of Air Pollution	i. High pressure Boiler -1No. having capacity 80 TPH. ii Chemical Recovery Plant (Soda Ash Recovery Plant capacity-300 MTD Black liquor solids fire.
23.	Details of Fuel Used	i. For Boiler -Coal- 308 MT Per Day & Rejected Waste material – 120 MT Per Day. ii. For Chemical Recovery Plant (Soda Ash Recovery Plant)- 300 MTD Black liquor solids.
24.	Details of A.P.C.S. & Stack Height	i.80 TPH boiler has Electro Static Precipitator as APCS with 65-meter stack height from ground level . ii. Soda Ash Recovery Plant has Saddles/ Venturi scrubber and 36-meter stack height from ground level .
25.	Details of D.G. Set (Whether installed acoustic enclosure)	No DG sets. In case of failure of electricity. Electricity supply receive from DG sets installed in co-unit -I
26.	Quantity of Hazardous Waste (Ton/Day)	ETP sludge 1600 Kg/Day, Used Spent oil 1000 Lit/Annum.
27.	Status of Hazardous Waste Authorization	Authorization Granted on dated. 14.10.2017 and valid up to 5 years from date of issue.
28.	Any other specific remarks	<ol style="list-style-type: none"> 1. During inspection plant was reported normal operation on the day of inspection. 2. During inspection common chemical recovery plant (CRP) in unit-II was found in operational. Black liquor generated from unit-I is completely treated in CRP installed in Unit-II. 3. Unit has installed online effluent monitoring system at outlet of ETP during inspection it was observed that pH-7.75 BOD-13.0 mg/l, COD- 107.0 mg/l, S.S.-20.0 mg/l parameters were displayed on display screen. During inspection it was observed that treated effluent partially reused in bagasse washing, horticulture/ green belt, and in fly ash suppression. The capacity of bagasse spray pump is 60 HP. The balance appx. 310.7 KL per Hour is being discharge into Bakshi Drain. 4. During inspection it was found that treated effluent discharged in Bakshi/ Garai Drain being used by the local farmers in irrigation. Agreements with farmers



		<p>and company have made for use of treated water for irrigation, few agreements provided by industry are annexed as <u>Annexure-III</u>. Garai drain was found dry before confluence of river Garrah.</p> <ol style="list-style-type: none"> 5. Unit has installed separate energy meter for operation of ETP and accordingly logbook maintain, average electric energy consumption is 5692 KWH/Day. 6. Unit has got adequacy assessment report of ETP from IIT Roorkee and verified from 3rd Party i.e. Central Pulp and Paper Research Institute, Saharanpur. 7. Generated fly ash is being use for bricks manufacturing and filling of low land area. 8. The certificate of Chief Veterinary Officer, Hardoi, Chief Medical Officer, Hardoi, Veterinary Officer, Dadrol, Distt. Agriculture Officer, Shahjahanpur & Medical officer (I/C), Primary health center, Dadrol, Shahjahanpur annexed as <u>Annexure-IV</u>. 9. Photographs taken during inspection of Industry have been annexed as <u>Annexure-V</u>.
Name, Designation and signature of Inspecting Officer		<p>Shashi Vindkar, AEE, UPPCB, RO Bareilly  Prem Chandra Kannaujia, SA, UPPCB, RO Bareilly </p>

Regional Officer



उ० प्र० प्रदूषण नियन्त्रण बोर्ड

Phone & Fax: 0581-2585299

Email-robareily@uppcb.com



क्षेत्रीय कार्यालय: 1219/1, ई-ब्लॉक राजेन्द्र नगर
बरेली-243122

U. P. POLLUTION CONTROL BOARD

Regional Office: 1219/1 E-Block, Rajendra Nagar, Bareilly-243 122

ANALYSIS REPORT OF EFFLUENT SAMPLE

1.	Name & Address of Industry / Drain	M/S K.R.Pulp & Paper Ltd. (UNIT-II), Jalalabad Road, Shahjahanpur
2.	Date of Sample Collection	03.05-2019
3.	Details of Sampling Point	Final Outlet of ETP
4.	Sample Collected By	Shashi Vindkar (AEE), P.C.Kanaujia(SA)
5.	Date of Analysis Completion	10.05.2019
PARAMETER ANALYSED		ANALYSIS RESULT
A. CHEMICAL PARAMETER		STANDARDS
1.	pH	7.4
2.	Suspended Solids	26.0
3.	Total Dissolved Solid	1720.0
4.	BOD	18.0
5.	COD	192.0
6.	Oil & Grease	-----
Remark:		

Note: All values are in mg/l except pH or stated otherwise.

Scientific Asstt

Regional Officer

Speed Post/ Registered
21-4/129/REN/UP/IND/2007 - 1736
Government of India
Ministry of Water Resources, RD & GR
Central Ground Water Board, NR
Bhujal Bhawan, Sector 'B'
Sitapur Road Yojna, Aliganj
Lucknow 226021
Phone: 0522 - 2363812 Fax: 2732478
Dated:

15 APR 2019

To,
The Member Secretary
Central Ground Water Authority
Ministry of water Resources, RD & GR
18/11, Jamnagar House,
Mansingh Road, New Delhi,
110011.

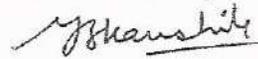
Sub: Ground Water Clearance in respect of M/s K.R Pulp And Papers Ltd. (Unit-II), Jalalabad Road, Shahjahanpur, Uttar Pradesh-Reg.

Ref: Online Application No: 21-4/129/REN/UP/IND/2007 dated 28/11/2018.

Sir,
Kindly refer to online application No. 21-4/129/UP/IND/2007 dated 28/11/2018 for renewal of NOC, received from M/s K.R Pulp And Papers Ltd. (Unit-II) for their plant located at Jalalabad Road, Shahjahanpur, Uttar Pradesh for ground water abstraction for 16560.00 m³/day i.e. 49,68,000 m³/year, Which has been examined and is recommended. The hardcopy of duly filled online evaluation proforma and copy of proposal is also being submitted for necessary action.

Encl. As above

Yours Sincerely



(Y B Kaushik)
Regional Director

Copy to:

M/s K.R Pulp And Papers Ltd. (Unit-II), Jalalabad Road, Shahjahanpur, Uttar Pradesh, 242001



Superintending Hydrogeologist

भारत सरकार
केन्द्रीय भूमि जल प्राधिकरण
जल संसाधन मंत्रालय

Government of India
Central Ground Water Authority
Ministry of Water Resources

River Development & Ganga Rejuvenation

CGWA/IND/Proj/2015- 69-R

No.21-4(129)/ NR /CGWA /2007- 837

Dated:- 22 MAY 2015

To,
M/s K. R. Pulp & Papers Ltd.,
Jalalabad Road,
Shahjahanpur-242001
Uttar Pradesh

Sub:- Renewal of NOC for ground water withdrawal to M/s K. R. Pulp & Papers Ltd., for their existing writing & printing paper manufacturing unit and Captive Power Plant located at Village Rampura, Block Dadraul, Tehsil Sadar, District Shahjahanpur, Uttar Pradesh -reg.

Refer to application dated 19.4.2014 on the above cited subject. Based on recommendations of Regional Director, Central Ground Water Board, Northern Region, Lucknow vide his office letter No. 10(2)/CGWA/NR/GWC/14-1704 dated 17.09.2014 and clarification dated 26.12.2014 and further deliberations on the subject, the renewal of NOC issued vide this office letter of even no. dated 28.07.2009, is hereby accorded to M/s K. R. Pulp & Papers Ltd., for their existing writing & printing paper manufacturing unit and Captive Power Plant located at Village Rampura, Block Dadraul, Tehsil Sadar, District Shahjahanpur, Uttar Pradesh. The renewal is however subject to the following conditions:-

1. The firm may continue to abstract 16,560 m³/day (and not exceeding 49,68,000 m³/year) of ground water through existing eight (8) tubewells only. No additional ground water abstraction structures to be constructed for this purpose without prior approval of the CGWA.
2. All the wells to remain fitted with water meter and monitoring of ground water abstraction to be continued on regular basis at least once in a month. The ground water quality to be monitored twice in a year during pre monsoon and post monsoon periods.
3. M/s K. R. Pulp & Papers Ltd., shall implement ground water recharge measures to the tune of 44044 m³/year for augmenting the ground water resources in consultation with the Regional Director, Central Ground Water Board, Northern Region, Lucknow.

West Block - 2, Wing - 3, Sector - 1, R.K. Puram, New Delhi - 110066

Tel : 011-26175362, 26175373, 26175379 • Fax : 011-26175369

Website : www.cgwb.gov.in, www.mowr.gov.in

रक्षक सुरक्षित जल - सुन्दर खुशहाल कल

CONSERVE WATER - SAVE LIFE

4. The firm shall continue to execute ground water regime monitoring programme in and around the project area through piezometers on regular basis in consultation with the Regional Director, Central Ground Water Board, Northern Region, Lucknow.
5. The ground water monitoring data in respect of S. No. 2 & 4 to be submitted to Regional Director, Central Ground Water Board, Northern Region, Lucknow on regular basis at least once in a year.
6. The firm shall ensure proper recycling and reuse of waste water after adequate treatment.
7. Action taken report in respect of S.N o. 1 to 6 may be submitted to CGWA within one year period.
8. The renewal is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 7.
9. This NOC is subject to prevailing Central/State Government rules/laws or Court orders related to construction of tubewell/ground water withdrawal/construction of recharge or conservation structures/discharge of effluents or any such matter as applicable.
10. This NOC does not absolve the applicant / proponent of his obligation / requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities.
11. The NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.
12. This renewal is valid for three years from date of issuance of this letter.

S. Bhatnagar
Superintending Hydrogeologist

Copy to:

1. The Member Secretary, Uttar Pradesh Pollution Control Board, 'Picup Bhawan', Third Floor, B-Block, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh.
2. The Regional Director, Central Ground Water Board, Northern Region, Bhujal Bhawan, Sector B, Sitapur Road Yojana, Lucknow, U.P. This has reference to your letter No. 10(2)/CGWA/NR/GWC/14-1704 dated 17.09.2014 and clarification dated 26.12.2014.
3. The District Magistrate, Shahjahanpur District, Uttar Pradesh.
4. TS to Chairman, Central Ground Water Board, Bhujal Bhawan, Faridabad.
5. Guard File 2015-16.

Superintending Hydrogeologist



उत्तर प्रदेश UTTAR PRADESH

55AD 575421

सहमति पत्र

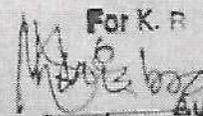
खूबचन्द्र मुत्र स्व० श्री दुर्जन सिंह निवासी ग्राम जमौर तहसील सदर शाहजहाँपुर - प्रथम पक्ष
एवं
के० आर० पल्प एण्ड पेपर्स लिमिटेड, जलालाबाद रोड, शाहजहाँपुर - द्वितीय पक्ष
के मध्य निम्नवत् है:-

1. यह कि प्रथम पक्ष की भूमि माटा सं० 495 रकबा 0.1250 हे०, 488 रकबा 0.0240 हे०, कुल 2 कित्ता रकबा 0.1490 हे० स्थित ग्राम जमौर परगना जमौर तहसील सदर शाहजहाँपुर पर काबिज एवं राजस्व अभिलेखों में दर्ज सह-कास्तकार है।
2. यह कि द्वितीय पक्ष कागज उत्पादन की इकाई है जो कि ग्राम जमौर/रमपुरा तहसील सदर शाहजहाँपुर में स्थित है एवं कागज उत्पादन में प्रयुक्त जल शोधित करने के पश्चात भवशी नाले में प्रवाहित किया जाता है।
3. यह कि द्वितीय पक्ष द्वारा शोधित जल जो भवशी नाले में प्रवाहित किया जाता है उसे प्रथम पक्ष अपने खेतों में फसलों की सिंचाई हेतु प्रयोग करता है। उक्त जल से फसलों को फायदा होता है और फसलों के लिये पूर्णतया उपयुक्त है।
4. यह कि द्वितीय पक्ष उपलब्धता के अनुसार प्रथम पक्ष को जल की आपूर्ति करने के लिये सहमत है।

दिनांक: 30.11.2018

खूबचन्द्र

(प्रथम पक्ष)

For K. R. P. Papers Ltd.

 Authorised Signatory
 (द्वितीय पक्ष)

भारतीय गैर न्यायिक

दस
रुपये
रु.10



TEN
RUPEES

Rs.10

INDIA NON JUDICIAL

उत्तर प्रदेश UTTAR PRADESH

55A0 575422

सहमति पत्र

रामसरन पुत्र स्व० श्री मंगरेलाल निवासी ग्राम जमौर तहसील सदर शाहजहाँपुर - प्रथम पक्ष
एवं
के० आर० पल्प एण्ड पेपर्स लिमिटेड, जलालाबाद रोड, शाहजहाँपुर - द्वितीय पक्ष
के मध्य निम्नवत् है:-

1. यह कि प्रथम पक्ष की मूनि गाटा सं० 445 रकबा 0.1540 हे०, 62मि रकबा 0.6320 हे०, 632मि रकबा 0.1740 हे०, 599मि रकबा 0.4050 हे० कुल 4 किता रकबा 1.3650 हे० स्थित ग्राम जमौर परगना जमौर तहसील सदर शाहजहाँपुर पर काबिज एवं राजस्व अभिलेखों में दर्ज कास्तकार है।
2. यह कि द्वितीय पक्ष कागज उत्पादन की इकाई है जो कि ग्राम जमौर/रमपुरा तहसील सदर शाहजहाँपुर में स्थित है एवं कागज उत्पादन में प्रयुक्त जल शोधित करने क पश्चात भक्शी नाले में प्रवाहित किया जाता है।
3. यह कि द्वितीय पक्ष द्वारा शोधित जल जो भक्शी नाले में प्रवाहित किया जाता है उसे प्रथम पक्ष अपने खेतों में फसलों की सिंचाई हेतु प्रयोग करता है। उक्त जल से फसलों को फायदा होता है और फसलों के लिये पूर्णतया उपयुक्त है।
4. यह कि द्वितीय पक्ष उपलब्धता के अनुसार प्रथम पक्ष को जल की आपूर्ति करने के लिये सहमत है।

दिनांक: 30.11.2018

रामसरन

(प्रथम पक्ष)

For K. R. Pulp & Papers Ltd.


Authorized Signatory

(द्वितीय पक्ष)

संख्या

मुख्य प्लु चिकित्सा अधिकारी
हरदोई।

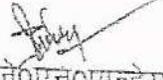
दिनांक

उ०प्र०प्रदूषण नियन्त्रण बोर्ड
राजेन्द्र नगर बरेली।

आ.क. 2068/सा०पत्रा०/प०पा०/2018-19 दिनांक 18 जनवरी 2019
विषय: आई०जी०आर०एस० पोर्टल पर शिकायत सन्दर्भ सं० 40015218047678 के सम्बन्ध में
आख्या का प्रेषण—
महापुर

कृपया उपर्युक्त विषयक अपने पत्र सं० 2006/आई०जी०आर०एस०/19 दिनांक 01-01-2019 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा आई०जी०आर०एस० पोर्टल पर शिकायत सन्दर्भ सं० 40015218047678 के सम्बन्ध में आख्या चाही गयी है। उक्त के अन्तर्गत अज्ञात कराना है कि उपमुख्य प्लु चिकित्सा अधिकारी, शाहाबाद/सवायजपुर/हरदोई की आख्या के अनुसार गैसर्स के०आर० पेपर मिल, जमौर जनपद शाहजहाँपुर द्वारा फैलाये जा रहे कचरे को पानी में बहाये जाने से तहसील शाहबाद एवं सवायजपुर के अन्तर्गत नाले को परीधि क्षेत्र में आने वाले ग्रामीणों/प्लुपालकों के प्लुओं को किसी प्रकार की कोई संक्रामक बीमारी एक मृत्यु होने की कोई सूचना संज्ञान में नहीं आई है। अतः आख्या आपकी सेवा में प्रेषित है।

भवदीय


(डा०जे०एन०पान्डेय)
मुख्य प्लु चिकित्सा अधिकारी
हरदोई।

प्रेषक,

मुख्य चिकित्सा अधिकारी
हरदोई

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड
क्षेत्रीय कार्यालय, बरेली

पत्रांक:मु०चि०अ०/आई०जी०आर०एस०/2018/8369

दिनांक: 17.01.2019

विषय:आई०जी०आर०एस० पोर्टल शिकायत संदर्भ सं०:40015218047678 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्र सं०:2003/IGRS/19 दिनांक:07.01.2019 के क्रम में आपको अवगत कराना है कि मेसर्स के०आर० पेपर मिल, जमौर, शाहजहाँपुर द्वारा फैलाये जा रहे अपशिष्ट/कचरे को पानी में बहाये जाने से हमारे जनपद के बार्डर के ग्राम तथा कूड़ी जुझारपुर, बाबरपुर, पकरा, नरवा व अन्य ग्राम में संक्रामक रोग जैसे हैजा, टी०बी०, संक्रमित बुखार से सम्बन्धित कोई मामला जिला अस्पताल, हरदोई में न तो पंजीकृत हुआ है और न ही कोई मामला अन्यतः प्रकाश में आया है।

भवदीय

मुख्य चिकित्सा अधिकारी
हरदोई

कार्यालय पशु चिकित्सा अधिकारी जनपद- शाहजहाँपुर (उ० प्र०)

पत्रांक :- 82/शाह/2018-19

दिनांक: 18-01-2019

सेवा में,

मै० के० आर० पल्प एण्ड पेपर्स लि०
जलालाबाद रोड
जनपद- शाहजहाँपुर

विषय :- के० आर० पल्प एण्ड पेपर्स लि० के ई०टी०पी० से शोधन उपरांत निस्तारित जल से पशुओं की मृत्यु आदि के सम्बंध में।

महोदय,

आपके उपरोक्त विषयक पत्रांक दिनांक 04.01.2019 के विषय में अवगत कराना चाहता हूँ कि जनपद- शाहजहाँपुर के ददरौल ब्लाक में पेपर मिल के ई०टी०पी० से निस्तारित जल से किसी भी प्रकार के पशु के बीमार होने तथा उनके मरने की सूचना इस कार्यालय में दर्ज नहीं है तथा न ही कोई भी मृत पशु शव विच्छेदन हेतु प्रस्तुत किया गया है।

पत्र सूचनार्थ प्रेषित है।

भवदीय

Ruhel

(पशु चिकित्साधिकारी)

पशु चिकित्सा अधिकारी
पशु चिकित्सा अधिकारी
ददरौल शाहजहाँपुर

कार्यालय जिला कृषि अधिकारी शाहजहाँपुर।

पत्रांक ११७ / 4-कृषि/विविध/2018-19

दिनांक 22/01/2019

मैनेजर

के0 आर0 पल्प एण्ड पेपर्स लि0

शाहजहाँपुर।

कृपया अपने पत्र दिनांक 03.01.2019 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा आपकी फर्म के0 आर0 पल्प एण्ड पेपर्स लि0 से निस्तारित शोधित जल के सिंचाई में प्रयोग से किसी प्रकार से फसल में होने वाले नुकसान के सम्बन्ध में जानकारी चाही गई थी।

उपरोक्त के क्रम में अवगत कराना है कि आपकी फर्म के0 आर0 पल्प एण्ड पेपर्स लि0 से निस्तारित शोधित जल सिंचाई के लिए उपयुक्त है और किसी प्रकार से फसल में होने वाले नुकसान के सम्बन्ध में अद्योहस्ताक्षरी कार्यालय को कोई जानकारी दर्ज नहीं हुई है और न ही इस सम्बन्ध में अद्योहस्ताक्षरी कार्यालय में अभी तक कोई शिकायत आई है।

जिला कृषि अधिकारी

जिला शाहजहाँपुर
कृषि अधिकारी
शाहजहाँपुर

कार्यालय प्रभारी चिकित्सा अधिकारी प्रा० स्वा० केन्द्र ददरौल, शाहजहाँपुर।

पत्रांक - प्र०चि०अ०/विविध/2018-19/०९

दिनांक - 8/02/2019

सेवा में,

के०आर०पल्प एण्ड पेपर्स लिमिटेड
जलालाबाद रोड
शाहजहाँपुर

विषय: के० आर० पल्प एण्ड पेपर्स लिमिटेड की राख, धुओं व पानी से जन स्वास्थ्य के दुष्प्रभाव सम्बंध में माँगी गयी जानकारी।

महोदय,

आपके उक्त विषयक पत्र दिनांक 04.01.2019 के सम्बंध में प्रा० स्वा० केन्द्र, ददरौल शाहजहाँपुर के चिकित्सकों से प्राप्त जानकारी के आधार पर जनपद शाहजहाँपुर ब्लॉक ददरौल के अन्तर्गत आने वाले गाँवों में जलालाबाद रोड स्थित के० आर० पल्प एण्ड पेपर्स लिमिटेड की राख, धुओं व पानी से किसी भी प्रकार की गम्भीर बीमारी व जन हानि की घटना की घटना इस कार्यालय/स्वास्थ्य केन्द्र ददरौल में दर्ज नहीं है।


प्रभारी चिकित्सा अधिकारी
प्रा० स्वा० केन्द्र ददरौल
शाहजहाँपुर

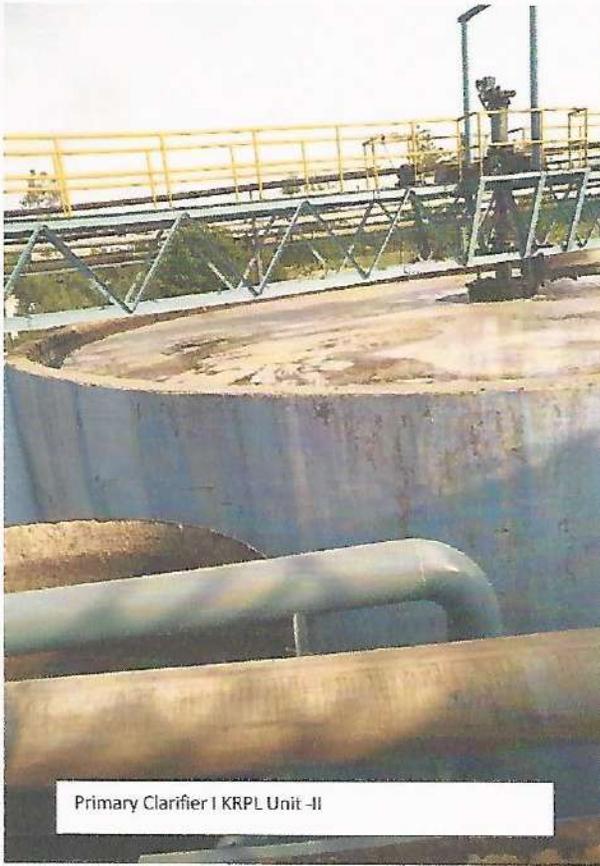
पत्रांक - प्र०चि०अ०/विविध/2018-19/०९

दिनांक - 8/02/2019

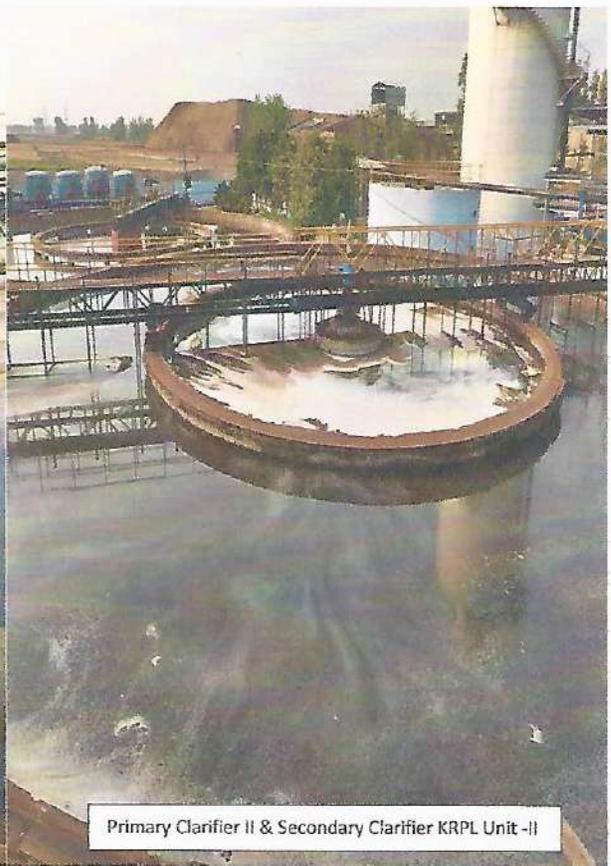
प्रतिलिपि-

1- मुख्य चिकित्सा अधिकारी शाहजहाँपुर को सूचनार्थ प्रेषित।

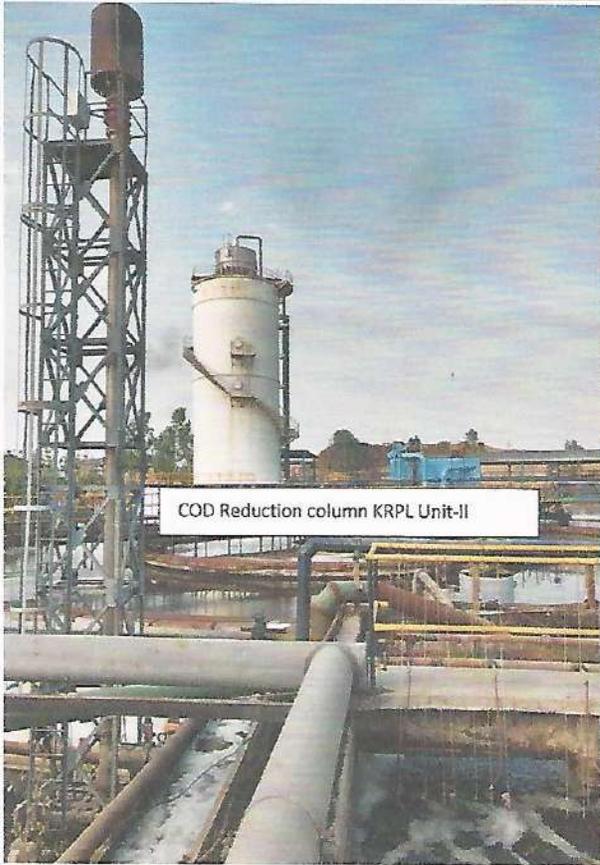
प्रभारी चिकित्सा अधिकारी
प्रा० स्वा० केन्द्र ददरौल
शाहजहाँपुर



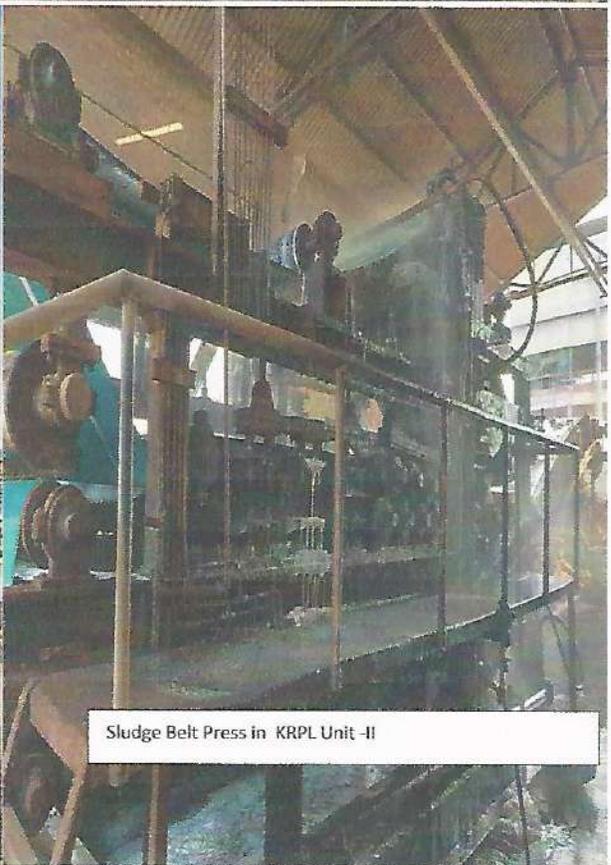
Primary Clarifier I KRPL Unit-II



Primary Clarifier II & Secondary Clarifier KRPL Unit-II



COD Reduction column KRPL Unit-II



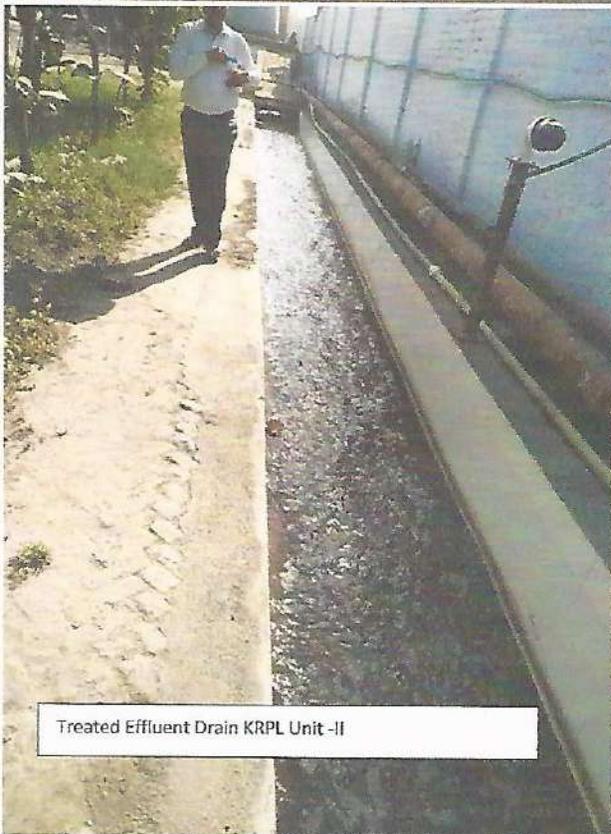
Sludge Belt Press in KRPL Unit-II



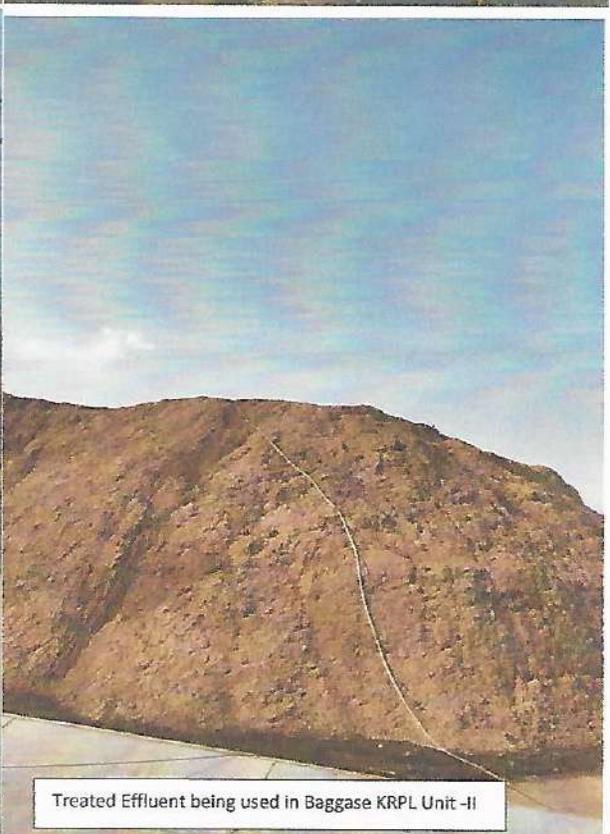
Dual Media Filter KRPL Unit -II



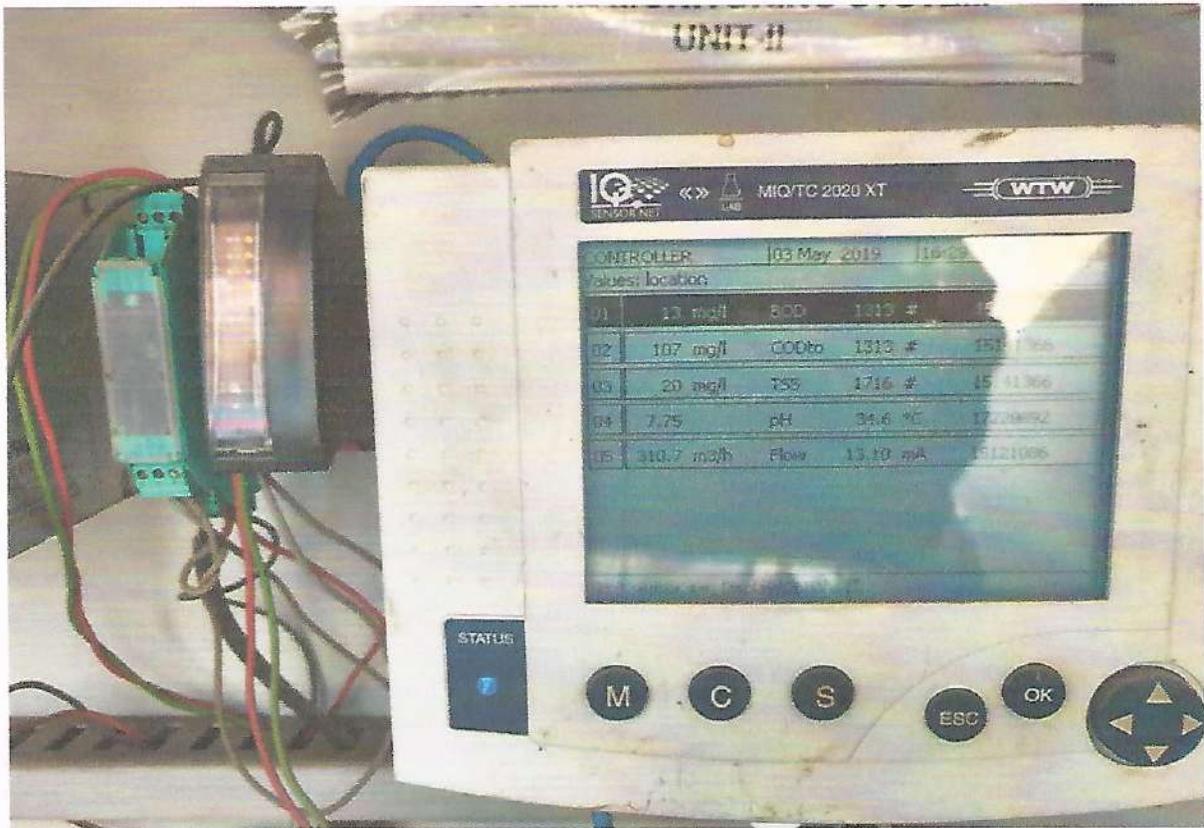
Probe of On Line Treated Effluent Quality Monitoring System KRPL Unit-II

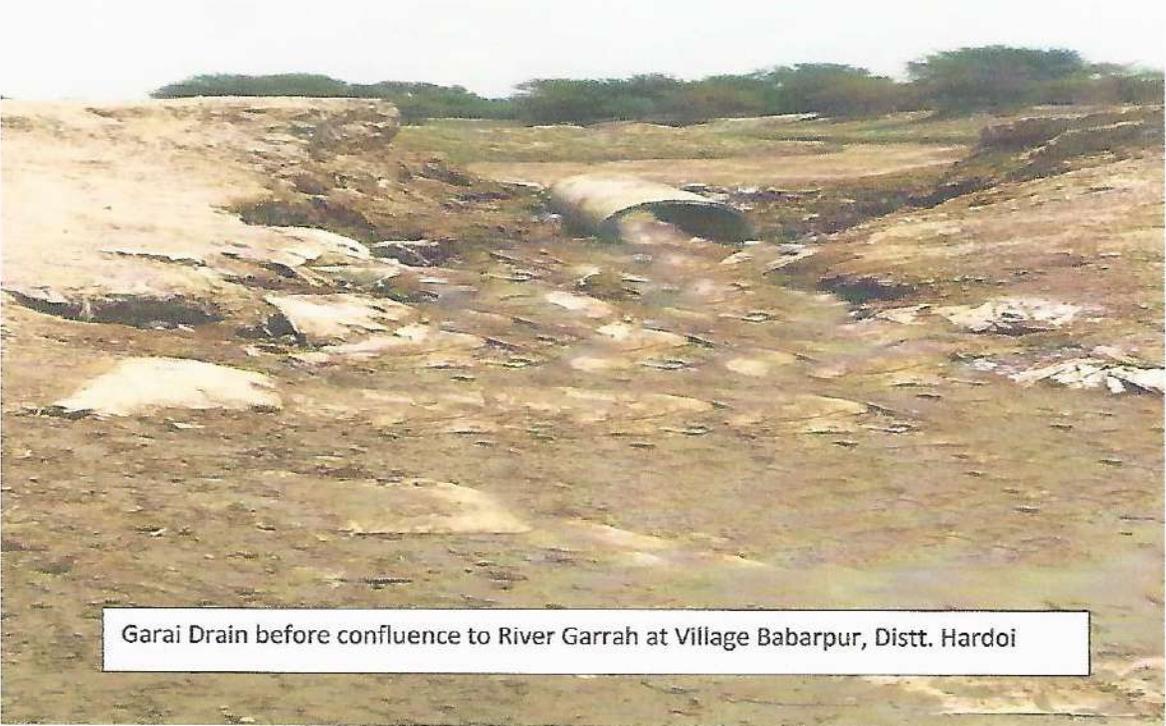


Treated Effluent Drain KRPL Unit -II

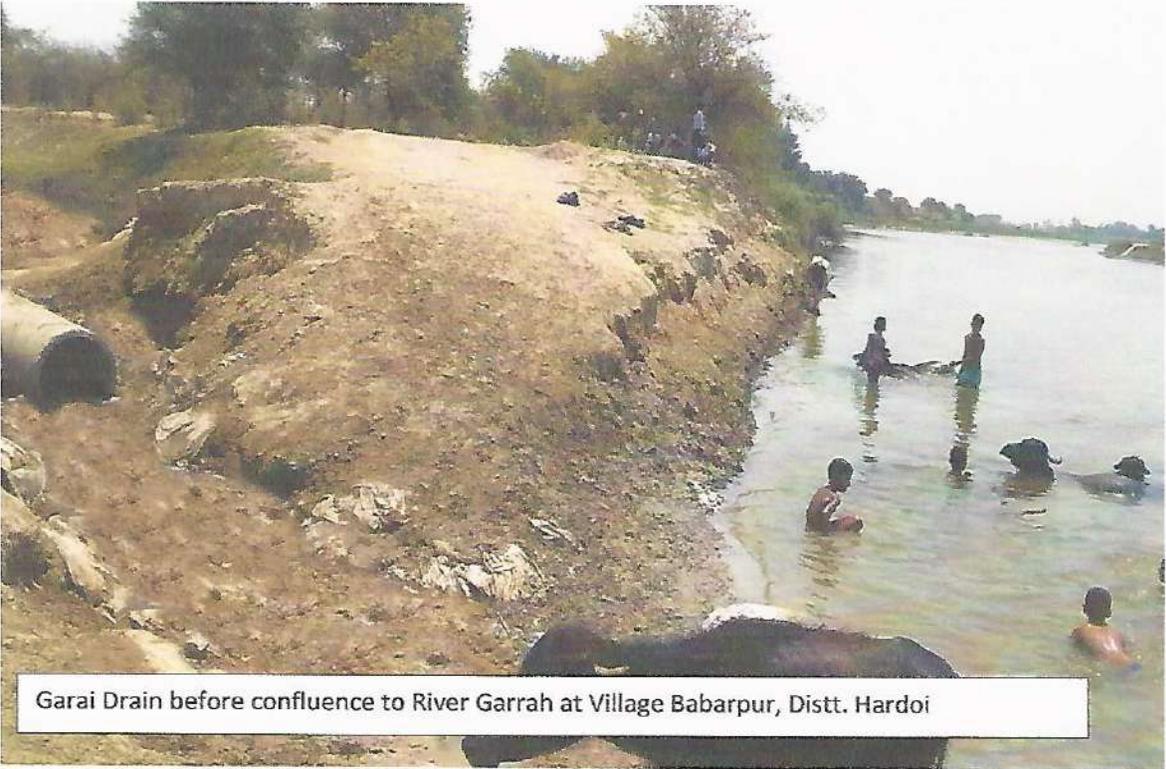


Treated Effluent being used in Baggase KRPL Unit -II





Garai Drain before confluence to River Garrah at Village Babarpur, Distt. Hardoi



Garai Drain before confluence to River Garrah at Village Babarpur, Distt. Hardoi